

**Contractual teachers of NDMC schools**

3115. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has decided to extend the contract of contractual teachers of NDMC schools for further five years;

(b) if so, the details thereof;

(c) the number of categories whose contract has been extended till date;

(d) the steps taken to extend the contract of remaining categories;

(e) the number of letters of Hon'ble MPs received in the Ministry/Department to extend the contract for further five years, till date;

(f) what action has been taken thereon;

(g) if not, the reasons therefor; and

(h) whether Government/Department has constituted any committee to watch all the activities of staff of NDMC schools?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) The New Delhi Municipal Council (NDMC) has informed that the Council, *vide* its Resolution No.14(H-10) dated 27.08.2014, resolved to extend the contract of contractual employees of NDMC including teachers. Pursuant to this decision, a Committee under Section 9 of the NDMC Act, 1994 has been constituted by the NDMC for examining the possibility of regularization/appointment of contractual employees, examining policy of Government of NCT of Delhi with respect to regularization of contractual appointees and other related matters.

There are 68 contractual teachers in the grade of Post Graduate Teachers (PGT) (5), Trained Graduate Teacher (TGT) (37), Assistant Teacher (23), Special Education Teacher (2) and Tabla Teacher (1) working in Education Department, NDMC. The terms of these 68 contractual teachers are extended on yearly basis. The existing terms of these 68 contractual teachers has been extended up to 31st March, 2017.

(e) to (g) Since 2015, 06 letters have been received in the NDMC from Hon'ble Members of Parliament regarding extension of contract of the contractual teachers for further 5 years. NDMC has informed that all the 06 references have been replied giving a factual information in the matter, as stated above.

(h) NDMC has informed that no dedicated committee has been constituted to watch all the activities of the staff of NDMC Schools. However, the School Management

Committee (SMC) constituted in each NDMC School under the Right to Education (RTE) Act, *inter-alia* watches the activities of the staff of the concerned school.

**Atrocities and discrimination against people  
from North-Eastern States**

3116. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of atrocities including gang rapes, harassment, eve-teasing and discrimination against people from North-Eastern States in the national capital; and

(b) what action/efforts have been taken to prevent the continued atrocities and discrimination against the people of the North-Eastern States and to help them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As per information received from Delhi Police, number of cases of rapes, harassment, eve-teasing and discrimination against people of North Eastern States in the National Capital during the period of 2014-2017 (upto 15.03.2017) is as under:

Sl. No.	Crime against NE People	Total
1.	Rape	81
2.	Harassment	118
3.	Eve-teasing	24
4.	Discrimination (SC/ST)	17

(b) Following steps have been taken by Delhi Police for safety and security of the people from North Eastern Region:

- (i) Special Police Unit for North East Region (SPUNER), for addressing the grievances of people from North East, is fully operational in Delhi Police. Recently, ₹ 24 crores has been sanctioned for construction of new building of SPUNER on 1.21 acres of land allotted by Ministry of Urban Development.
- (ii) Delhi Police has issued Standing Order No. 383/2014 based on 'Zero Tolerance Policy' for tackling problems faced by students and other residents from North Eastern States in Delhi and for ensuring prompt action.
- (iii) An officer of the rank of Joint CP/IGP has been appointed as Nodal Officer in Delhi Police for people hailing from North East. Additional Commissioner of Police/Deputy Commissioner of Police have been appointed as nodal